

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4360
ANSWERED ON:18.12.2014
FOREIGN LAW FIRMS
Hansdak Shri Vijay Kumar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to grant permission to the foreign law firms to practice law in India and if so, the details thereof along with the reasons therefor;
- (b) whether the Bar Council of India has protested against allowing foreign law firms in the country; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) to (c): The matter is under consideration in consultation with Bar Council of India, a statutory body under the Advocates Act, 1961.